

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1448
ANSWERED ON 9TH MARCH, 2017

INCREASE IN FEES FOR LICENCES

1448. SHRI K. ASHOK KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has proposed a steep increase in the fees for issue and renewal of driving licences for all types of vehicles, if so, the details thereof;
- (b) whether it is true that the State have been authorized to charge an additional fee for conducting driving tests;
- (c) if so, the details thereof; and
- (d) whether it is also true that this has been done on the basis of the recommendations of the S.K. Sharma Committee, if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) This Ministry has issued a notification G.S.R. 1183(E) dated 29th December, 2016 amending rule 32 and rule 81 of the Central Motor Vehicles Rules, 1989. The fees and charges increased vide this Notification is based on the Committee constituted on 24.09.2013 by this Ministry under the Chairmanship of Shri S.K.Sharma, Secretary (Transport), Government of Maharashtra for making the recommendations regarding revision of existing rates of fee for various activities/services under Central Motor Vehicles Rules, 1989.
